

persons to file returns of income/wealth for disclosing their true income or wealth voluntarily without any fear of roving enquiries and reopening of their past assessments and also without fear of any penal consequences. The Scheme which was made public in March, 1985 finally ended on 31.3.87.

(b) No statistics regarding the amount of income/wealth disclosed or tax collected under the Amnesty Scheme can be given with accuracy as the Scheme was not a statutory scheme requiring the filling of separate returns of income or wealth and no separate procedure for processing such returns was followed.

(c) The taxes realized from the disclosures made under the Amnesty Scheme formed a part of the general revenues of the Government and were utilized as per budget allocations.

[*Translation*]

#### **Financial Assistance to Orissa for Construction of Roads and Bridges**

5955. SHRI SRIKANTA JENA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether international financial institutions are providing financial assistance for the constructions of bridges and roads in Orissa;

(b) if so, the names of roads and the length thereof alongwith the names of the financial institution and the amount of financial assistance being provided;

(c) the time schedule of the construction work of these roads and bridges; and

(d) the steps taken by the Government to ensure the completion of construction work within the stipulated time?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a).Yes, Sir.

(b) to (d). Improvement and strengthening of Rourkela Sambalpur State Road (164 Km.) estimated to cost Rs. 73.10 crores has been included under Asian Development Bank Loan assistance. The Amount of loan assistance is US \$ 41.07 million. The construction work will take 48 months after award of work. Since the road in question is a state road, it is for the State Government to ensure completion of construction within the stipulated time.

[*English*]

#### **Widening of National Highway No. 6 Between Durg and Raipur**

5956. SHRI CHANDULAL CHANDRAKAR: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of persons killed or injured due to road accidents on National Highway No.6 between Durg and Raipur in Madhya Pradesh during the last three years;

(b) whether the Government propose to widen it to two lanes;

(c) the amount spent for maintenance of this road during the last three years; year-wise and

(d) the name of the agency of whom the work was entrusted?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a).The number of persons dead/injured during last three years is an under: